

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI**

**(APPELLATE JURISDICTION)**

**Company Appeal (AT) (Ins)(CH) No. 20 of 2021**

**(Under Section 61(1) of the Insolvency and Bankruptcy Code 2016)**

**(Arising out of Order dated 23.12.2020 in IA/1001/2020 in IBA/1459/2019**

**passed by the Hon'ble National Company Law Tribunal, Division Bench,**

**Chennai)**

**IN THE MATTER OF:**

Chandrasekaran,

S/o Marappan

... Appellant

No.B-2 Type Quarters Dharani Nagar,

Athuvazhi Kottaiyur, Naranapuram,

Sivagiri, Thirunelveli, Tamil Nadu 627 760.

V.

1. Radhakrishnan Dharmarajan

... Respondents

Resolution Professional,

M/s Appu Hotels Ltd.

No.26, 'O'Block, 18<sup>th</sup> Avenue,

Ashok Nagar, Chennai 600 083.

1. Tourism Finance Corporation of India Limited

4<sup>th</sup> Floor, 1, NBCC Plaza,

PushpVihar, Sector 5, Saket,

New Delhi 110 017

2. M/s Appu Hotels limited

Regd.Off. PGP House,

No.57, Sterling Road,

Nungambakkam, Chennai 600 034.

**Present :**

For Appellant

: Mr. Om Prakash, Senior Counsel ,

Mr. Naveen Kumar Murthy

Advocate

For Respondent No.1 and 3 : Mr. Vijay Narayan, Sr. Counsel

Mr.T.Ravichandran, Advocate

For Respondent No.2

: Mr.E.Hariharan, Advocate for

Mr.P.L.Narayanan, Senior Counsel

**J U D G E M E N T**  
**(VIRTUAL MODE)**

Heard both sides. ‘Judgment’ is “Reserved”.

In the meanwhile, Mr. E. Hariharan, Learned Counsel for Respondent No. 2, M/s. Tourism finance Corporation of India Limited, New Delhi is permitted to file vakalath and the Reply/Response/Counter of the Respondent No. 2 within three days from today through e-filing and hard copies, of course, after duly serving copies of the Reply/Response/Counter to other Learned Counsels appearing for the respective parties in the instant case.

Mr. T. Ravichandran, Learned Counsel appearing for the Resolution Professional is permitted to file an affidavit indicating dates therein, before the Office of the Registry within three days from today.

*[Justice Venugopal M]*  
*Member (Judicial)*

*(V.P.Singh]*  
*Member (Technical)*

***12.4.2021***  
**KM**